

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.210/552/2015

Dated this Wednesday, the 15th day of January, 2020

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N.SINGH, MEMBER (J)**

Shri Kaneriya Suresh Jayantibhai, Age 34 years,
residing at Khirasara, Ta. Upleta, Dist. Rajkot,
Gujarat 604 50.

- Applicant

**(By Advocate Shri Kartikeya Bahadur proxy counsel
for Shri L.C.Kranti)**

VERSUS

1. Dy. Chief Personnel Officer, Railway Recruitment Cell,
Western Railway, Parcel Depot, Alibhai Premji Road,
Grant Road (East), Mumbai 400 007.
2. APO (Recruitment), Railway Recruitment Cell,
Western Railway, Parcel Depot, Alibhai Premji Road,
Grant Road (East), Mumbai 400 007.
3. The Divisional Railway Manager,
Divisional Office Western Railway,
Mumbai Central Station, Mumbai 400 008.
4. The General Manager, Divisional Office, Western Railway,
Mumbai Central Station, Mumbai 400 008. - Respondents
(By Advocate Shri V.S.Masurkar)

ORAL ORDER

Per : R.N.Singh, Member (Judicial)

Shri Kartikeya Bahadur, learned proxy counsel for Shri
L.C.Kranti, learned counsel for the applicant.

Shri V.S.Masurkar, learned counsel for the respondents.

2. After arguing for sometime, the learned proxy counsel for the
applicant seeks permission to withdraw the present OA with liberty
to file a better OA in accordance with law.
3. In view of the above, the OA is dismissed as withdrawn with
liberty in accordance with law. No costs.

(R.N.Singh)
Member (Judicial)
kmg*

(Dr. Bhagwan Sahai)
Member (Administrative)

JD
20/01/20